



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 14. CUTTACK, FRIDAY, APRIL 7, 1939.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART VII.

Advertisements and Notices, etc.

THE ORISSA GAZETTE.

NOTICE.

From the 1st April 1936, the subscription to the *Government Gazette* will be at the following rates payable in advance:—

No. of Parts.	Annual Subscription without postage.		Annual Subscription with postage	
	Rs. a. p.		Rs. a. p.	
Part I ...	6	0 0	7	0 0
Part II ...	6	4 0	7	4 0
Part III ...	21	0 0	23	0 0
Part IV ...	2	0 0	2	8 0
Part V ...	3	0 0	3	8 0
Part VI ...	3	0 0	3	8 0
Part VII ...	11	0 0	11	8 0
Part VIII ...	6	0 0	7	8 0
Part IX ...	4	0 0	4	8 0
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Entire Gazette	30	0 0	35	0 0
Single copy ...	1	0 0	1	2 0
Suppl. only (single) ...	0	8 0	0	9 0
Parts I, III, IV and VII.	22	0 0	25	0 0

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RATES OF ADVERTISEMENTS IN PART VII.

	Rs. a. p.
Full page per issue	20 0 0
Half page per issue	10 0 0

Casual advertisements, 8 annas per line per insertion for double column, and 4 annas per line per insertion for single column.

Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack,"

and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home, Revenue and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday to ensure appearance in that week's Gazette.

V. M. MONEY,

Publisher, The Orissa Gazette.

NOTICE.

The Proceedings of the Orissa Advisory Council printed in separate pamphlet form, are available for sale at the office of the Press Officer, Secretariat, Cuttack.

	Rs. a. p.
Price of single copy	0 4 0

NOTICE.

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are available for sale at the office of the Press Officer, Secretariat, Cuttack.

	Rs.	as.	p.
Annual subscription ..	14	0	0
Price of single copy ..	0	5	0

WANTED

A Pontoon Bridge and Ferry Inspector for the District Council, Sambalpur, on a scale of pay of Rs. 60—2/1—70 with free quarters. His pay is chargeable to work.

None need apply who has not passed the Upper Subordinate Engineering Examination from the Orissa School of Engineering and is not a native of the Province of Orissa and has not practical experience in Public Works Department or District Board Works.

The application stating age and other particulars with copies of testimonials should reach the undersigned by the 13th April 1939 at the latest. No travelling allowance will be allowed to join the post.

G. BABU,

Chairman, District Council, Sambalpur.

SAMBALPUR: 30th March 1939.

WANTED.

Post vacant and pay.—Temporary Dyeing Mistry for the Balasore Demonstration Party on Rs. 30 plus fixed travelling allowance of Rs. 5 a month.

Qualifications required.—Trained in a recognised school of dyeing with practical experience after training.

Preference will be given to men belonging to the professional class of dyers. None need apply who is not an Oriya or domiciled in Orissa.

Applications stating age, qualification, enclosing copies of certificates should be submitted by the 20th April 1939, to the Textile Expert, Orissa, Cuttack. No travelling allowance to join the post will be granted.

S. N. MOZUMI AR,

Director of Development, Orissa.

CUTTACK: 1st April 1939.

[2—1—14.4.1939.]

Date of the auction is 15th April 1939.

District—Ganjam-Puri.

IN THE COURT OF THE SUBORDI-
NATE JUDGE, PURI.

EX. CASE NO. 526 OF 1938.

Decretal money, Rs. 38,548-2-3.

Puri Bank Ltd.—*Decree-holder,*

versus

Banamali Ker and others—*Judgment-debtors.*

Schedule of properties to be sold.

1. Puri Municipal holding no. 312, circle no. 6, ward no. IV, Puri Municipality, all the plots are in survey settlement holding, nos. 265, 87, 109, 66 (Revenue free Mafkharida) in Dolmondop Shahi, town Puri, thana 648, tauzi no. 268—area 0.625 with pucca and kutchra structures thereon, including well, etc., with all the rights and privileges therein. The above properties are subject to the mortgage of the decree-holder, approximate value thereof is Rs. 2,000

2. Holding no. 214, circle no. 5, ward no. VIII, mauza Churangshahi, Puri Municipality, survey settlement holding no. 11, thana no. 644, tauzi no. 268, area 2.83 with structures thereon with trees, gardens, etc., annual rental Rs. 13. The properties are subject to the mortgage to the decree-holder. Approximate value thereof is Rs. 400.

3. Municipal holding no. 172, mauza Churangshahi, circle no. 8, ward no. V, thana no. 644, tauzi no. 268, survey settlement no. 106/11, area 0.040, annual rental Rs. 9 with kutchra and pucca structures thereon with all privileges—approximate value is Rs. 50.

4. Thana no. 647, tauzi no. 268, Municipal holding no. 135, circle no. 11, ward no. VI, mauza Kundheibentsahi, Puri Sub-Registry, Puri survey settlement no. 88, area 1.208, annual rental Rs. 7 with rights of occupancy, with structures, garden thereon with all the privileges, district Puri, approximate value Rs. 400.

5. Leaschold right from Puri Municipality consisting of waste land in Daitaparahi within Kundheibentsahi with area of 0.110, in circle no. 7, ward no. IV, annual rental Rs. 5-8-0, in paragana Rahang, mauza Kundheibentsahi, samil Daitaparahi, district Puri. The property has been in mortgage with decree-holder. Approximate value Ra. 50.

6. Occupancy raiyati-holding no. 24, in mauza Alikia, area 1-38, annual rental Rs. 3-11-3, paragana Rahand, D Register no. 13401/1, thana no. 167, district Puri, approximate value Rs. 50. The 1/3rd share of the holding no. 149 with an area of 2-36 of land annual rental Rs. 7-7-0 with house structures pucca and kutcha and all sorts of appertinents and tenements in paragana Hariharpur, mauza Chandpur, thana no. 24, tauzi no. 2173 of the Cuttack Collectorate with the jurisdiction of the Sub-Registrar of Jagatsinghpur, district Cuttack, approximate value is Rs. 500.

7. Occupancy raiyati holding nos. 141, 142, 140, 503 with an area of 1-06 being the 1/3rd share of judgment-debtor, annual rental is Rs. 3-10-9 in mauza Chandpur, paragana Hariharpur, thana Jagatsingpur, tauzi nos. 2173 and 3282 within Cuttack Collectorate, within the jurisdiction of the Sub-Registrar, Jagatsingpur, district Cuttack, approximate value Rs. 100.

8. Thana Jagatsingpur, Sub-Registry Jagatsingpur, district Cuttack, tauzi no. 282, Ph. Hariharpur, village Chandpur, khata no. 611, judgment-debtor 1/3rd share 0-63, jama Rs. 0-11-6 which will be sold being the mortgaged properties. Approximate value Rs. 20, Mourasi Bajepit Madhya Swatadhikary.

9. Thana no. 24, mauza Chandpur, Ph. Hariharpur, district Cuttack, tauzi no. 2173, Sub-registration office Jagatsingpur, khata nos. 326, 327, and 538, 512, A 12-82, jama Rs. 52-3-3, occupancy holding of the judgment-debtor which will be sold being the mortgaged properties, approximate value is Rs. 1,200.

10. Thana no. 24, village Chandpur, Ph. Hariharpur, district Cuttack, Sub-registration office Jagatsingpur, tauzi no. 3282, 2173, khata nos. 93, 94, 608, A 0-56, jama Re. 0-11-11 which will be sold being the mortgaged properties. Approximate value Rs. 20. Bajepati Madhya Swatadhikary.

11. Thana no. 24, village Chandpur, Ph. Hariharpur, district Cuttack, Sub-Registration office Jagatsingpur, tauzi no. 2173, khata no. 63, A 1-13, jama Rs. 2 which will be sold being the mortgaged properties bajepiti sthitibau, approximate value Rs. 50.

12. Village Chandpur, mauza Ph. Hariharpur, khata no. 49, khewat no. 1, A 0-27 lakhraj bahel which will be sold being the mortgaged properties, approximate value Rs. 10.

13. Mauza Chandpur, Ph. Hariharpur, thana no. 24, district Cuttack, Sub-Registration office Jagatsingpur, khata no. 48/49, lakhraj bahel, General no. 113250 special 33624, A 0-258 which will be sold being the mortgaged properties valued about Rs. 10.

14. Thana no. 24, village Chandpur, Ph. Hariharpur, district Cuttack, Sub-registration office Jagatsingpur, tauzi no. 2173, khata nos. 93 and 94 Bajeyapte madhyasatwadhikari A 0-466, jama Re. 0-8-3 which will be sold being the mortgaged properties. Approximate value Rs. 40

15. Thana no. 24, mauza Chandpur, Ph. Hariharpur, district Cuttack, Sub-registration office Jagatsingpur, tauzi no. 2173, khata no. 493, bajeyapti nishisthitiban, A 0-73, jama Rs. 0-5-3, which will be sold being the mortgaged properties valued about Rs. 5.

16. Mauza Kalakaizanga, Ph. Hariharpur, district Cuttack, Sub-registration office Jagatsingpur, thana no. 25, tauzi no. 2213, khata nos. 467 and 604, kharida jamabandi madhyasatawadhikari, A 0-50, jama Rs. 1-11-0 which will be sold being the mortgaged properties. Approximate value is Rs. 5.

17. Mouza Kulakaizanga, Ph. Hariharpur, thana no. 25, Sub-registration office Jagatsingpur, tauzi no. 2213, khata nos. 448 577 and 578 and nos. 532, 29, 663, 447, 580, 11, out of the above khata, kharida madhyaswatidhikari A 0-50, jama Rs. 1-11-0 and sthitiban A 6-91, jama Rs. 30-3-9 which will be sold being the mortgaged properties. Approximate value Rs. 300.

18. Thana no. 81, tauzi no. 6099, village Mangali, Ph Saibiri, Sub-registration office Jagatsingpur, khata no. 230, sthitiban raiyati A Z-60, jama Rs. 9-3-6 which will be sold being the mortgaged properties. Approximate value Rs. 100.

19. Mouza Hajipur, Ph. Hariharpur, thana no. 13, tauzi no. 2178, district Cuttack, Sub-registration office Jagatsingpur, khata nos. 251 and 370, 371 A 2-4, jama Rs. 8, which will be sold being the mortgaged properties. Approximate value Rs. 60.

20. Thana no. 49, mauza Adangamajurai, Ph. Hariharpur, dist. Cuttack, Sub-registration office Jagatsingpur, tauzi no. 6952, khata no. 1239, under tauzi no. 6947, khata no. 1135, tauzi no. 2206, khata no. 1063 A 2-29, jama Rs. 4-1-3, Bajepiti sthitiban which will be sold being the mortgaged properties. Approximate value Rs. 100.

21. Thana no. 49, mauza Adangamajurai, Ph. Hariharpur, district Cuttack, Sub-registration sthitiban raiyati, Jagatsingpur, tauzi no. 6952, khata no. 1252, tauzi no. 6948, khata no. 1137, tauzi no. 6050, khata no. 1206, tauzi no. 2192, khata no. 861, tauzi no. 6947, khata no. 1149, tauzi no. 2191, khata no. 813 for the above A 7 62, jama Rs. 25-7-6 which will be sold being the mortgaged properties. Approximate value Rs. 200.

22. Thana no. 12, mauza Kantipara, Ph. Hariharpur, Sub-registration, Jagatsingpur, khata no. 21, Lakhraj bahel A 9-6, D. Registry 3338, khewat no. 2 which will be sold being the mortgaged properties. Approximate value Rs. 450.

K. C. NANDA,
Munsif in charge.

PURI: 29th March 1939.

GOVERNMENT OF ORISSA.

PUBLIC WORKS DEPARTMENT.

ESTABLISHMENT BRANCH.

WANTED.

Applications are invited for the following temporary posts in the office of the Executive Engineer, Projects Division, on scales of pay noted against each :—

Posts and Pay.

1. One U. D. clerk... Rs. 60--2--70 +
(charge allowance
Rs. 10).
2. One second ... Rs. 70--3--100.
grade Estimator.
3. Two tracers ... Rs. 35--1--50 each

Qualifications required.

1. U. D. clerk—Must be qualified Passed Accounts clerk in accordance with rules in Appendix 3 of the Government of India Public Works Account Code. Must be able to manage a small divisional office
2. Estimator—A pass in the Subordinate Engineering Examination from the Orissa School of Engineering or any recognised School of Engineering.
3. T r a c e r—Must understand drawing and should be able to trace neatly.

Preference will be given to men having previous experience under the Public Works Department.

None need apply who is not an Oriya or domiciled in Orissa. Candidates domiciled in Orissa should produce a domicile certificate from the District Magistrate of the district in which they claim to be domiciled.

Applications must reach the Chief Engineer, Orissa, on or before the 15th April 1939.

A. VIPAN,
Chief Engineer.

CUTTACK: 23rd March 1939.

[3--2--14 4-1939.]

WANTED

One Office Mohurir on Rs. 20 (Twenty) a month for the office of the Orissa Canals Revenue Division, Cuttack.

Qualification.—Matriculates with previous experience in office work. The applicants must also be well versed in Oriya and typing too. None need apply who is not a native of, or domiciled in, the Province.

Applications in candidates' own handwriting, stating age and qualifications with copies of testimonials must be submitted to the undersigned on or before the 7th April 1939.

None need apply who is above 25 years, provided he is not already in Government service.

J. N. MAHAPATRA,

Deputy Collector, Orissa Canals Revenue
Division, Cuttack.

CUTTACK: 24th March 1939.

[2--2--7-4-1939.]

GOVERNMENT OF ORISSA.

FINANCE DEPARTMENT.

WANTED

Two Accounts Clerks for the Civil Secretariat temporarily for two years in the scale of Rs. 45--2--55--3--70--E.B.--2--80, with Rs. 40 and Rs. 43 a month during the first and second years of probation, respectively. The minimum educational qualification of the candidate must be matriculation with thorough previous experience in accounts work. Age and length of service should be stated in the application which should be in the candidates' own handwriting. Only Oriyas or persons domiciled in Orissa need apply. Certificate of domicile should be attached. Apply to the Registrar, Orissa Civil Secretariat, Cuttack, by the 20th April 1939.

N. M. MAHANTI,

Assistant Secretary.

CUTTACK: 29th March 1939.

[2--2--7-4-1939.]

GOVERNMENT OF ORISSA.

PUBLIC WORKS DEPARTMENT.

ESTABLISHMENT BRANCH.

WANTED

(a) One permanent typist in scale of Rs. 40--2--60 and (b) one temporary Record Keeper in the scale of Rs. 45--5--100 for the P. W. D. Secretariat, Orissa.

Qualifications required.—(a) The candidate must be a Matriculate and below 25 years of age, and must possess a speed,

not less than 40 words per minute. The selected candidates will have to undergo a test. The time and place will be communicated later. No travelling allowance will be allowed.

(b) Experience and thorough knowledge of organisation of a Record Room in Government office.

Only Oriyas or persons domiciled in Orissa need apply.

Apply to the undersigned on or before the 15th April 1939 with certificate of domicile.

M. N. BHUYAN,

Assistant Secretary.

CUTTACK: 27th March 1939.

[2-2-7-4-1939.]

WANTED.

Post vacant.—Pipe Line Inspector on Rs. 60 per month in the Work Charged Establishment for Puri Town Water-supply.

Qualifications.—Passed Subordinate Engineering Examination and previous experience of the work. None need apply who is not a native of or domiciled in Orissa.

No travelling allowance will be given to join the appointment. Candidates may be required to interview at their own cost.

Applications with copies of certificates should reach the undersigned on or before the 8th April 1939.

S. N. CHAUDHURI,

Executive Engineer, Southern Division.

CUTTACK: 24th March 1939.

[2-2-7-4-1939.]

WANTED

Temporary Agricultural Overseers on Rs. 52-3-55 for following periods:—

4 Overseers up to 31st March 1940.

1 Overseer for four months with prospects of retention for a longer period.

Candidates must possess a degree in Agriculture. Apply before 11th April 1939 to Director of Development, Cuttack, stating qualification, experience, age, province of origin and enclosing copies of certificates and testimonials. Mention also Indian languages in which applicant can speak, read and write.

S. N. MOZUMDAR,

Director of Development, Orissa.

CUTTACK: 27th March 1939.

[2-2-7-4-1939.]

FEDERAL PUBLIC SERVICE COMMISSION.

VACANCY.

Air Port Health Officer, Dum Dum. Pay Rs. 260. Age below 35 years. Qualifications:—Candidates must be medical graduates possessing registrable medical qualifications recognised by the Indian Medical Council and they must have a Diploma in Public Health. Full details on application to Secretary, Federal Public Service Commission. Last date for applications, 1st May 1939.

DELHI: 30th March 1939.

WANTED

For the Orissa Government Press, Cuttack, (1) one Machineman on Rs. 40-2-60 per mensem, (2) one Machine fly boy on Rs. 20-2-30 per mensem.

The scales of pay are provisional.

Applicants must possess thorough knowledge of the mechanism of all printing machines and be able to be in charge of an electrically driven printing machine. Applications will be received by the undersigned up to the 30th April 1939. Applications should contain particulars of age, nationality, previous service, etc. The selected applicants may be required to appear at a test at their own expense. If the candidate selected is not an Oriya or domiciled in Orissa, the appointment will be for 2 years.

V. M. MONEY,

Press Officer.

CUTTACK: 4th April 1939.

[2-1-14-4-1939.]

Wanted immediately an Organiser on Rs. 75-10-125 with a Fixed Travelling Allowance of Rs. 25 a month for organisation and supervision of Jute Growers' Co-operative Societies. The post is sanctioned temporarily for a period of 2 years. Candidates should have experience of organisation and supervision of co-operative societies. Employees of Central Banks and of the Co-operative Department can apply for the post. Applications will be received by the undersigned up to the 20th April 1939.

S. C. ROY,

Deputy Registrar, Co-operative Societies.

[2-1-14-4-1939.]

CUTTACK: 30th March 1939.

PLEADERS' SURVEY EXAMINATION BOARD, BIHAR AND ORISSA.

BIHAR COLLEGE OF ENGINEERING, APRIL 1st, 1939.

The following are declared to have passed the examination of pleaders for the Certificate of Proficiency in Surveying prescribed in Bihar Government notification no. 2088-J., dated the 27th July 1938, held in February 1939:—

Name of pleaders.	Court in which practising.
1. Abdul Hamid no. II Judge's Court, Muzaffarpur.
2. Kapil Deo Narain Judge's Court, Patna.
3. Jugeshwar Pd. Agarwala Judge's Court, Monghyr.
4. Bimal Chandra Banerjee Munsif's Court, Katihar (Purnea).
5. Ram Chandra Pd. Sinha Munsif's Court, Sitamarhi (Muz.)
6. Akhoury Balbhadra Pd. Munsif's Court, Jehanabad (Gaya).
7. Karuna Nihi Keshava Judge's Court, Patna.
8. Md. Fareeduddin Khan Judge's Court, Bhagalpur.
9. Ram Chandra Misra Judge's Court, Darbhanga.
10. Bhupal Chandra Bose Judge's Court, Purulia.
11. Kinit Prasad Sinha Judge's Court, Muzaffarpur.

J. TULLIS,

*Secretary,**Pleaders' Survey Examination Board.*

PATNA: 1st April 1939.

[2—1—14-4-1939.]

NOTICE.

A Sub-Pay Office of the Bank, under Cuttack Branch, has been opened at Balasore on the 16th March 1939 under the charge of Mr. D. P. Chatterjee, Godown Keeper.

The following appointments on the Bank's Staff are hereby notified:—

Mr V. Kasipati Rao to be Godown Keeper-in-Charge, Aska Sub-Pay Office (under Berhampur Branch), as from the 22nd February 1939, vice Mr. V. Koneswararao.

Mr. Y. P. R. Sarma to be Godown Keeper-in-Charge, Berhampur Bazar Sub-Pay Office (under Berhampur Branch) as from the 6th March 1939, vice Mr. M. Narasimham.

Mr. P. V. Ramaswamy to be Godown Keeper-in-Charge, Berhampur Bazar Sub-Pay Office (under Berhampur Branch), as from the 6th March 1939, vice Mr. Y. P. R. Sarma.

F. H. MOORHOUSE,

*Offg. Secretary and Treasurer,
Imperial Bank of India.*

CALCUTTA: 28th March 1939.

WANTED

A trained graduate in the Lower Division of the S. E. S. for the post of an assistant master at the Practising M. E. School attached to the Secondary Training School, Cuttack, in North Orissa. The appointment will be made on a temporary basis in the first instance. Preference will be given to an experienced teacher who is strong in Mathematics and Geography and can take up English work at the top two classes of the M. E. School.

Applications stating educational qualifications, principal subjects taken at a training College (methods), age, home district, etc., should reach the undersigned before the 30th April 1939.

None need apply who is not an Oriya or a person domiciled in the Province of Orissa.

M. C. PRADHAN,

Principal, Cuttack Training College.

CUTTACK: 3rd April 1939.

[3—1—21-4-1939.]